

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.146
510/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, Ward 22(2), New Delhi
Vs.

....APPLICANT

ROC & Ors. In the matter of M/s. Saibaba Shelters & Infra Development Pvt. Ltd.....RESPONDENT

SECTION

U/s 252

Order delivered on 01.07.2021

CORAM:

SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 15.09.2021.


(Madhu Narula)
Court Officer